

Since there was scope for licensing only one unit keeping in view the demand for TV Glass Shells in the Country, Government set up a Working Group to examine all the applications and make suitable recommendations. The Working Group considered the technological, locational and economic aspects of the manufacture of T.V. Glass Shells in the country and recommended the grant of letter of intent to B.E.L.

(e) B.E.L. has stated that it is likely to start production of T.V. Glass Shells in 1982.

ग्रामीण क्षेत्रों में दूरदर्शन सेवा का प्रसार करने की योजना

3377. श्री कर्मवीर बलिष्ठ : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या योजना आयोग के सुझाव पर उनके संसदीय ने दूरदर्शन सेवा का ग्रामीण क्षेत्रों में प्रसार करने के लिये दूरदर्शन योजना का पुनरीक्षण किया है ; और

(ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है ?

सूचना और प्रसारण मंत्री (श्री लाल कुम्वर आठवानी) : (क) और (ख) देश के वर्तमान दूरदर्शन ट्रांसमीटरों द्वारा जो जनसंख्या कवर की जाती है उसमें आगे से अधिक ग्रामीण जनसंख्या है। छोटी पंचवर्षीय योजना अवधि के दौरान जो नए दूरदर्शन ट्रांसमीटर स्थापित करने का प्रस्ताव है, उनके द्वारा जो ग्रामीण जनसंख्या कवर किए जाने की उम्मीद है, उससे ग्रामीण जनसंख्या की प्रतिशतता और बढ़ जायेगी।

छोटी पंचवर्षीय योजना के लिए तैयार की गई स्वकीय विकास योजनाओं के अलावा, दूरदर्शन में भी देश में दूरदर्शन सुविधाओं के विस्तार के लिए भारतीय राष्ट्रीय उपग्रह के उपयोग की एक योजना तैयार की गयी। योजना आयोग ने सुझाव दिया था कि किसी भी परिषद के बारे में आशिक निर्णय लेने से पहले, एक समिति इस योजना को गहराई से देख ले। तदनुसार एक समिति नामने की देख रही है।

Arrests made in Kanjhawala Village Agitation

3378. SHRI DHARMA VIR VASISHT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of Kisan Satyagrahis arrested in Delhi in connection with the Kanjhawala village agitation; and

(b) the nature of demands presented by the Satyagrahis to the authorities together with positive attempt made by the Government to reach a negotiated settlement; if not the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) and (b). 18,773 persons were arrested upto 30-11-1978 in connection with the Kanjhawala village agitation. Their main demand is for cancellation of allotment of land made at village Kanjhawala to the landless in 1970 and its conversion into common grazing land. Efforts have been made from time to time, at various levels, for reaching an amicable solution but without any success so far. The matter is now pending in the Delhi High Court on a writ petition filed by the Pradhan of the Kanjhawala Gaon Sabha against the allotment of land.

Extension of D.T.C. Service to Ballabgarh

3379. SHRI DHARMA VIR VASISHT: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that the Haryana Government had given clearance to the extension of D.T.C. service Delhi-Faridabad upto Ballabgarh via Sector-7; and

(b) if so, the hitch in implementing the extension?

THE MINISTER OF STATE IN-CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) Yes, Sir.